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Title: Lok Sabha agreed to the Amendments made by Rajya Sabha to the Medical Termination of Pregnancy (Amendment) Bill, 2020 at its sitting held on the 16th March, 2021.

THE MINISTER OF HEALTH AND FAMILY WELFARE, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): Madam, I beg to move:

“That the following amendments made by Rajya Sabha in the Bill further to amend the Medical Termination of Pregnancy Act, 1971 be taken into consideration: -

ENACTING FORMULA

1. That at page 1, line 1, *for* the word “Seventy-first”, the word “Seventy-second” be *substituted*.

CLAUSE 1

2. That at page 1, line 4, *for* the figure “2020”, the figure “2021” be *substituted*.”.”

HON. CHAIRPERSON: The question is:

“That the following amendments made by Rajya Sabha in the Bill further to amend the Medical Termination of Pregnancy Act, 1971 be taken into consideration: -

ENACTING FORMULA

1. That at page 1, line 1, for the word “Seventy-first”, the word “Seventy-second” be *substituted*.

CLAUSE 1

2. That at page 1, line 4, *for* the figure “2020”, the figure “2021” be *substituted*.”.”

The motion was adopted.

HON. CHAIRPERSON: We shall now take up amendments made by Rajya Sabha. I shall now put amendment Nos. 1 and 2 made by Rajya Sabha together to the vote of the House.

The question is:

ENACTING FORMULA

1. That at page 1, line 1, *for* the word “Seventy-first”, the word “Seventy-second” be *substituted*.

CLAUSE 1

2. That at page 1, line 4, *for* the figure “2020”,
the figure “2021” be *substituted*.”.”

The motion was adopted.

HON. CHAIRPERSON: The Minister may now move that the amendments made by Rajya Sabha in the Medical Termination of Pregnancy (Amendment) Bill, 2020, as passed by Lok Sabha, be agreed to.

DR. HARSH VARDHAN: Madam, I beg to move:

“That the amendments made by Rajya Sabha in the Bill be agreed to.”

HON. CHAIRPERSON: The question is:

“That the amendments made by Rajya Sabha in the Bill be agreed to.”

The motion was adopted.

माननीय सभापति : खान और खनिज (विकास और विनियमन) संशोधन विधेयक, 2021 – माननीय मंत्री जी ।

...(व्यवधान)

श्री अरविंद सावंत (मुम्बई दक्षिण): मैडम, जीरो अवर होगा?... (व्यवधान)

माननीय सभापति : शाम को होगा ।

...(व्यवधान)

माननीय सभापति : शून्य काल शाम को 6 बजे लिया जाएगा ।

...(व्यवधान)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): यह बहुत इम्पोर्टेंट बिल है ।
।...(व्यवधान)

माननीय सभापति : आपस में बात मत कीजिए ।

...(व्यवधान)

माननीय सभापति : माननीय मंत्री जी ।

...(व्यवधान)

माननीय सभापति: माननीय मंत्री जी, बिल के बारे में कुछ बोलिए ।

... (*Interruptions*)

HON. CHAIRPERSON: Zero Hour will be taken up at 6 o'clock.

... (*Interruptions*)

12.10 hrs